

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 03  
IA No. 173/JPR/2024  
IB No. 45/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**M/s Rajputana Constructions Pvt. Ltd.      ...Financial Creditor/Applicant**

**Versus**

**Flamingo Landbase Pvt. Ltd.      ...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

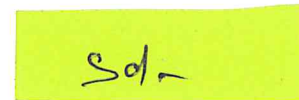
**Present Through Video Conferencing: -**

For the Applicant                                 : Prashant Agarwal, PCS  
For the ITD   : Vartika Mehra, Adv.  
For the Bank                                        : Mitesh Sharma, Adv.

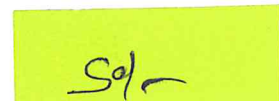
**ORDER**

**IA No. 173/JPR/2024**

Heard Mr. Prashant Agarwal, PCS appearing on behalf of the Applicant.  
Ms. Vartika Mehra, Adv. appearing on behalf of Mr. Sandeep Pathak, Adv. for  
the Income Tax Department. Mr. Mitesh Sharma, Adv. appearing on behalf of  
ICICI Bank seeks time to file reply. Reply, if any, may be filed within 2 weeks  
with an advance copy to the opposite counsel. List the matter on 06.08.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 01, 2024